

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 687/(MAH)/2017
CA No.

CORAM:


Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE PARTIES: Kumar D. Vora
V/s.
JVM Steels Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Milind Gawane	& Adv for Petitioner	

ORDER
TCP 687/I&BC/NCLT/MB/MAH/2017

1. From the side of the Petitioner, learned Counsel is seeking adjournment.
2. Adjourned to **18-09-2017**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 24.08.2017

Sd/-

M.K. SHRAWAT
Member (Judicial)